

KARNATAKA STATE BAR COUNCIL, BENGALURU
Old Election Commission Building, Bengaluru

ELECTION NOTIFICATION NO. 4/2026

DATED : 11.9.2026

LIST OF ELECTED CANDIDATES

(Rule 31 (1) of KSBC Election Rules, 1971)

In continuation of our earlier Notification No. 3/2026 dated 29.6.2026 in respect of the 23 Elected Members to the Karnataka State Bar Council, the Hon'ble Chief Justice, High Court of Karnataka as per the terms of the directions issued by the Hon'ble Supreme Court of India in WP (Civil) No. 581/2024 connected with WP (Civil) No. 1060/2025 the following two Women Advocates are nominated

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ಕರ್ನಾಟಕ ರಾಜ್ಯಪತ್ರ, ಶುಕ್ರವಾರ, ೧೮, ಸೆಪ್ಟೆಂಬರ್, ೨೦೨೬

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as Co-opted Members of the Karnataka State Bar Council vide Notification dated 10.9.2026 of Hon'ble High Court of Karnataka.

1. Smt. Susheela, Senior Advocate
2. Smt. Vijayamma V, Advocate

With the notification of the said 2 women Co-opted Members, totally 25 Members of the Karnataka State Bar Council stands completed.

Sl. No.	Name of the Candidate	Place
ELECTED MEMBERS LIST		
1.	Kiwad Kalmeshwar Tukaram	Chikodi
2.	Shiva Kumar N	Bengaluru
3.	Dhananjaya C.M.	Bengaluru
4.	Shailaja K	Bengaluru
5.	Padma Prasad Hegde @ P.P. Hegde	Bengaluru
6.	Harish S.	Bengaluru
7.	Narayana Swamy G	Bengaluru
8.	Devaraja M	Bengaluru
9.	Rajanna R	Bengaluru
10.	Goutam Chand S F	Bengaluru
11.	Magadum Anandkumar Appu	Dharwad
12.	Mahadeva Prasad K.S.	Mysuru
13.	Patil Ishwar Mallappa	Belagavi
14.	Shivamurthy	Bengaluru
15.	Shaik Ismail Zabiulla	Bengaluru
16.	Madhusudhan M N	Bengaluru
17.	Korimath Basavannayya Virupakshayya	Hubballi
18.	Kamaraddi Venkaraddi Devaraddi	Dharwad
19.	Shekara J.P.	Hassan
20.	Sandhya Basavareddy Madinur	Koppal
21.	Shyamala Bhandary	Kundapur
22.	Vidya Rani V	Kalaburgi
23.	Kalpana P.V.	Bengaluru
CO-OPTED WOMEN MEMBERS		
24.	Susheela	Bengaluru
25.	Vijayamma V	Bengaluru

Sd/-

(SHASHIKIRAN S. SHETTY)
Advocate General

Sd/-

(PADMAVATHI. G)
I/c. Secretary

Date : 11.9.2026
Place : Bengaluru

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